

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

22

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/548/ (IB)/2017  
NAME OF THE PETITIONER(S) : NITHESA TRADERS  
NAME OF THE RESPONDENT(S) : NAACHIAR PAPER BOARDS PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	Preeti S. Dasu	Counsel for Petr	Preeti

**ORDER**

Counsel for petitioner present and filed a memo suggesting the name of the IRP.  
Heard. Order is reserved.

-sd-

S Vijayaraghavan  
Member (Technical)

-sd-

K Anantha Padmanabha Swamy  
Member (Judicial)

bc